

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.4284
TO BE ANSWERED ON THE 29th MARCH, 2022

DATA OF FARMERS

4284: SHRI RAM KRIPAL YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government maintains any data of the number of farmers practicing natural and organic agricultural systems in the country;
- (b) if so, the details thereof including their percentage in each State;
- (c) whether the Government has proposed or proposes to take any measures to increase the incentives available for the farmers taking up organic and natural farming and if so, the details thereof;
- (d) whether the Government has made some efforts to increase the procurement of manure besides other organic fertilizers for the use of the farmers; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (b): Government maintains data of organic farmer registered under PGS-India programme on PGS – India portal (<https://pgsindia.ncof.gov.in>) for PGS certification whereas the data of NPOP certification farmers are maintained through TraceNet. As on date, **1192217** numbers of farmers are practicing organic farming under Participatory Guarantee System (PGS India) and **1602505** number of farmers are registered in TraceNet under third party certification. State/ UT wise details of farmers registered under PGS-India and under TraceNet NPOP is given at **Annexure- I**.

(c) to (e) Government has been implementing dedicated schemes of Paramparagat Krishi VikasYojana (PKVY) and Mission Organic Value Chain Development in North East Region (MOVCDNER) to promote and popularise chemical input free farming among farmers. Under the schemes, assistance is provided for cluster formation, training of farmers, organic input procurement/ on-farm preparation, post harvest management including marketing. Farmers are provided subsidy of Rs 31000/ ha / 3 years under PKVY and 32500/ ha/ 3 years under MOVCDNER for various organic inputs including organic manure. A budget of Rs 650 crores is allocated for the financial year 2021-22 to promote organic/ bio input based organic farming in the country.

Government has also been implementing BhartiyaPrakritik Krishi Padhati (BPKP) as a sub scheme of Paramparagat Krishi VikasYojana (PKVY) since 2020-21 for the promotion of traditional/ natural indigenous practices by utilization of agricultural waste and animal dung. The scheme mainly emphasizes on exclusion of all synthetic chemical inputs and promotes on-farm biomass recycling with major stress on biomass mulching; use of cow dung-urine formulations and other plant-based preparations. Under BPKP, financial assistance of Rs 12200/ha for 3 years is provided for cluster formation, capacity building and continuous handholding by trained personnel, certification and residue analysis. As of now, an area of 4.09 lakh ha has been covered in 8 states. The details is given at **Annexure II**.

State/ UT wise number of Approved Farmers under NPOP and farmers registered on PGS-India Portal

Sl. No.	State	National Programme for Organic Production (NPOP)				Participatory Guarantee System (PGS)	
		No. Of Individual Farmers	No. of Farmers under Grower Group	Total farmers	Percentage (%)	Approved Farmer	% of farmers
1.	A AND N ISLANDS	-	-	-	-	34	0.0029
2.	Andhra Pradesh	42	32338	32380	2.02	6470	0.5427
3.	Arunachal Pradesh	27	7181	7208	0.45	551	0.0462
4.	Assam	44	14888	14932	0.93	9999	0.8387
5.	Bihar	44	33852	33896	2.12	21865	1.8340
6.	Chandigarh	1	1054	1055	0.07	-	-
7.	Chhattisgarh	40	16175	16215	1.01	59905	5.0247
8.	Daman & Diu	-	-	-	-	1325	0.1111
9.	Goa	3	6239	6242	0.39	12713	1.0663
10.	Gujarat	372	70171	70543	4.40	16700	1.4008
11.	Haryana	35	3339	3374	0.21	1022	0.0857
12.	Himachal Pradesh	15	16641	16656	1.04	14948	1.2538
13.	Jammu & Kashmir	4	23372	23376	1.46	2246	0.1884
14.	Jharkhand	1	41227	41228	2.57	15167	1.2722
15.	Karnataka	428	69342	69770	4.35	43517	3.6501
16.	Kerala	69	43162	43231	2.70	53400	4.4791
17.	Madhya Pradesh	285	483083	483368	30.16	111069	9.3162
18.	Maharashtra	171	187458	187629	11.71	68324	5.7308
19.	Manipur	5	12335	12340	0.77	1669	0.1400
20.	Meghalaya	5	27716	27721	1.73	1741	0.1460
21.	Mizoram	2	14104	14106	0.88	1254	0.1052
22.	Nagaland	28	14324	14352	0.90	1084	0.0909
23.	New Delhi	17	1552	1569	0.10	11742	0.9849
24.	Odisha	7	60851	60858	3.80	54509	4.5721
25.	Pondicherry	9	0	9	0.00	484	0.0406
26.	Punjab	6	361	367	0.02	262	0.0220
27.	Rajasthan	275	139405	139680	8.72	170981	14.3414
28.	Sikkim	2	64946	64948	4.05	-	-
29.	Tamil Nadu	900	23082	23982	1.50	12780	1.0720
30.	Telangana	172	4554	4726	0.29	20471	1.7171
31.	Tripura	8	6809	6817	0.43	2266	0.1901
32.	Uttar Pradesh	357	56024	56381	3.52	163580	13.7207
33.	Uttarakhand	29	113159	113188	7.06	301067	25.2527
34.	West Bengal	92	3929	4021	0.25	8595	0.7209
35.	Ladakh	0	2494	2494	0.16	477	0.0400
36.	Lakshadweep		3843	3843	0.24	0	0.0000
		3495	1599010	1602505		1192217	

Source: APEDA and NCONF

The State –wise details of funds released and area covered under BhartiyaPrakritikKrishiPadhthi (BPKP)

Sl. No.	States	Released date	Area in Ha	Amount released (Rs in lakh)
1.	Andhra Pradesh	30.09.20	100000	750.00
2.	Chhattisgarh	09.12.20	85000	1352.52
3.	Kerala	30.09.20	84000	1336.60
4.	Himachal Pradesh	24.12.20	12000	286.42
5	Jharkhand	02.12.20	3400	54.10
6.	Odisha	02.02.21	24000	381.89
7.	Madhya Pradesh	16.02.21	99000	787.64
8.	Tamil Nadu	16.02.21	2000	31.82
Total			409400	4980.99
